						Name of Corporate Deb Date of Commen	tor: Nurit Propertie cement of CIRP : 1		ited									
							ditors as on : 01.07.											
	T.				Lis	t of Financial Creditor, b	elonging to a class (Real Estate A	llottees)					1	T			
S. No. Name of Creditor	Contact Number	Email Address	Flat No	Flat Size (sq. Ft.)	Details of claim received		Details of Claim Admitted					Amou nt of Contig	of of any	Amount of Claim not		Voting Percentage	Remarks (If any)	
					Date of Receipt of Claim	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim	Covere d by security ed	ver Re by e ara Pa	lat voti sha d ii rty CC	of ing tre n			Amount of claim under verification/ difference			Choice of Authorised Representative
Hem Chand Jain & Ramesh Chand Jain	9213516713	nikeshjainadvocate@gmail .com TOTAL			28-06-2025	75,00,00,000 75,00,00,000	-	N.A.	N.A. N.	A. N.	A.	N	A. N.A.		75,00,00,000	0.00	No proof of payment or supporting documents have been provided that reflect any consideration paid to the Corporate Debtor	Mr. Akarsh Kashyap